

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00855/2017

Jabalpur, this Wednesday, the 31st day of January, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Manjoosha Jaiswal
W/o Shri Ashish Kumar Chouksey
Aged about 39 years
Presently working as PRT Kendriya Vidyalaya
NKJ Katni
R/o C/o Smt. Shakuntala Jaiswal
Civil Lines Katni (M.P.)
(By Advocate –**Shri Amardeep Gupta**)

-Applicant

V e r s u s

1. Union of India, Through its Secretary
Ministry of Human Resources & Development
School Education Department
Shastri Bhawan New Delhi -110001
2. Commissioner, Kendriya Vidyalaya Sangathan
18 Institutional Area
Shaheed Jeet Singh Marg
New Delhi 110016
3. Deputy Commissioner, Kendriya Vidyalaya Sangathan
Jabalpur Region GCF Estate
Jabalpur 482011
4. Pooja Solanki, PRT, Kendriya Vidyalaya STC
Sadar Cantt. Area
Jabalpur (M.P.) 482001
5. Shahsi Bhagat PRT, Kendriya Vidyalaya No.1
Ordnance Factory Khamaria
Ranjhi Jabalpur (M.P.) 482005
(By Advocate –**Shri Saketanand Tiwari proxy counsel for Shri Pankaj Dubey**)

- Respondents

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that he has filed Miscellaneous Application No.200/00092/2018 for withdrawal of this Original Application, as the relief sought for by the applicant has already been extended by the Respondent No.2. Therefore, he seeks withdrawal of this Original Application with liberty to file a fresh as and when occasion arises.

2. In view of the above submission made by the learned counsel for the applicant, M.A. is allowed. This Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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